

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-5024
ANSWERED ON-25.03.2021

SOLAR POWER PLANTS

5024. DR. MUNJPARA MAHENDRABHAI KALUBHAI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of solar power plants in the country, State-wise;
- (b) whether any step has been taken/being taken by the Government to set up solar power plants in Gujarat especially in Surendra Nagar district;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) The State- wise details of grid connected solar power capacity installed in the country are given in **Annexure**.

(b) to (d) The Government has undertaken several measures for facilitating setting up of solar power plants in the Country, including in Gujarat. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

- priority sector lending status for loans up to a limit of Rs 30 crore.

Further, Government of Gujarat has reported that it has launched Gujarat Solar Power Policy-2021, which inter-alia aims to rapidly scale up the State's Solar energy capacity.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 5024 FOR 25.03.2021****STATE-WISE DETAILS OF SOLAR POWER CAPACITY INSTALLED IN THE COUNTRY****(as on 28-02-2021)**

Sr. No	State/UT	Cumulative Capacity installed (in MW)
1	Andaman & Nicobar	29.22
2	Andhra Pradesh	3996.50
3	Arunachal Pradesh	5.61
4	Assam	42.99
5	Bihar	159.51
6	Chandigarh	45.16
7	Chhattisgarh	252.48
8	Dadar & Nagar	5.46
9	Daman & Diu	40.55
10	Delhi	192.97
11	Goa	7.44
12	Gujarat	4068.30
13	Haryana	407.83
14	Himachal Pradesh	42.73
15	Jammu & Kashmir	20.73
16	Jharkhand	48.63
17	Karnataka	7346.84
18	Kerala	257.00
19	Lakshadweep	0.75
20	Madhya Pradesh	2463.21
21	Maharashtra	2289.97
22	Manipur	6.36
23	Meghalaya	0.12
24	Mizoram	1.53
25	Nagaland	1.00
26	Odisha	401.72
27	Pondicherry	9.33
28	Punjab	947.10
29	Rajasthan	5472.58
30	Sikkim	0.07
31	Tamil Nadu	4403.48
32	Telangana	3936.36
33	Tripura	9.41
34	Uttar Pradesh	1667.50
35	Uttarakhand	353.41
36	West Bengal	149.84
Total		39083.67